

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 112 of 2013**

**Dated : 30<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Western Electricity Supply Co. of Orissa Ltd. ....Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s): Mr. Hasan Murtaza  
Mr. Aditya Panda

**ORDER**

It is noticed that the issue involved in this Appeal has been raised in the other Appeals, which are pending before this Tribunal.

Therefore, ***Admit.*** Issue notice to the Respondents returnable on 30.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.07.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs